


A-12011/03/2012-Admn.I/Ad.III
Government of India
Ministry of Corporate Affairs

New Delhi, dated the 14.03.2013

OFFICE ORDER

The undersigned is directed to intimate the approval of competent authority in the Ministry of Corporate Affairs, for extension of engagement of Sh. Balwinder Singh, Retd. IPS and former Special Director, CBI, as Advisor for one year with effect from 15.03.2013, on the same terms and conditions, as mentioned in initial engagement letter (office order No. A-12011/03/2012-Ad.I dt 13.03.2012).

J/C


15/3/13
(RK Pandey)

Under Secretary to the Government of India
Telefax: 23383507

Copy to:

1. PAO, MCA, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi
2. Cash Section
3. Sh. Balwinder Singh, Special Director (Retd.), CBI, New Delhi
4. JS&FA, MCA
5. PS to CAM
6. PPS/PS to Secretary, AS, JS (R), JS (M), JS (SP), D.II (UCN)
7. Director, SFIO and Director (Ad.III)
8. EG Cell for placing in Employees Corner (New Appointments)
9. Guard File